

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4311
TO BE ANSWERED ON 11.08.2016

ROAD CONNECTIVITY UNDER PMGSY

4311. SHRI THUPSTAN CHHEWANG:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to achieve hundred percent all weather road connectivity under Pradhan Mantri Gram Sadak Yojana (PMGSY) by the year 2019;
- (b) if so, the details of the plan to achieve the target;
- (c) the total fund required to achieve the target;
- (d) whether the Ministry has issued instructions to the States to ensure timely submission of projects and if so, the details thereof; and
- (e) the response from the States with the details of total number of new projects submitted by them both under new connectivity and upgradation proposals, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (e): For accelerated execution of Pradhan Mantri Gram Sadak Yojana (PMGSY), the Ministry of Rural Development in consultation with the Ministry of Finance and the State governments, has formulated an Action Plan to achieve the target of the Scheme early, with enhanced financial allocation to the States and modified funding pattern in the Scheme. The fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it will be 90:10. All the States have also been advised to get approval for sanctions of balance works under PMGSY-I/II as per the mandate of the Scheme and to substantially complete them by March, 2019, so as to provide connectivity to target habitations.

State-wise details of proposals submitted and cleared under PMGSY during the year 2015-16 and 2016-17 are as per Annexure.

Annexure

Annexure referred in reply to Lok Sabha Unstarred Question No 4311									
Details of proposals received & cleared under PMGSY									
Sl.No	State	2015-16 (Rs in crore)				2016-17 (Rs in crore)			
		Received		Cleared		Received		Cleared	
		Value of proposals	No of Road works	Value of proposals	No of Road works	Value of proposals	No of Road works	Value of proposals	No of Road works
1	Arunachal Pradesh					2493.84	212		
2	Bihar-RWD					1182.51	746	670	234
3	Chattisgarh	670.25	299	670.25	299	841.5	318		
4	Gujarat	61.06	44	50.81	44				
5	Haryana					39.16	5	39.16	5
6	Himachal Pradesh	732.18	190	649.48	190				
7	Jammu & Kashmir					3260.69	564	2842.32	542
8	Jharkhand	34.65	21	25.84	19				
9	Jharkhand (IRCON)					1485.36	869	332	171
10	Kerala	432.08	107	3.04	1				
11	Madhya Pradesh	2958.21	2151	2402.77	1764	1318.2	649	555	387
12	Odisha	1280.66	494	1236	474	3035.67	1485		
13	Punjab	952.52	149	867.86	131				
14	Rajasthan	1617.62	1468	1611.92	1467				
15	Sikkim					490.69	125		
16	Tamil Nadu	846.26	598	758.44	595				
17	Tripura					115.21	38		
18	Uttar Pradesh					3477.54	714		
19	Uttarakhand	1096.17	189	989.96	189				
20	West Bengal					722.05	143		
	Total	10681.66	5710	9266.37	5173	18462.42	5868	4438.48	1339

